## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 77/230/HDB/2017
NAME OF THE COMPANY	Karvy Consultants Ltd , Karvy Computershare Pvt Ltd &Karvy Fintech Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Accordi	Vbraju Byrailim 98491 20947	de

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Shri V.B. Raju, Learned Counsel for the Applicant.

CA allowed by separate orders.